अनुसूचित जातियों और अनुसूचित जन-जातियों के लिए सरकारी आवास के आवंटन में आरक्षण

*407. श्री त्रिलोक चन्द : क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बहुत साल पहले वित्त मंत्रालय (सार्वजनिक उद्यम ब्यूरो) ने उर्वरक कारखाना गोरखपुर को आदेश जारी किए थे कि अनुसूचित जातियों और अनुसूचित जनजातियों के कर्मचारियों के लिए सरकारी आवास आवंटन में 10 प्रतिशत आरक्षण किया जाए;

(ख) क्या उपर्युक्त आदेश जारी होने के बावजूद, आवंटन केवल वरीयता के आधार पर ही किया जा रहा है ; और

(ग) यदि हां, तो इसे कार्यान्वित न किए जाने के क्या कारण हैं ?

रसायन और उर्वरक मंत्री (श्री बसंत साठे) : (क) से (ग) वित्त मंत्रालय (सरकारी उद्यम ब्यूरो) ने हाल ही में केवल कुछ मार्ग दर्शन जारी किए हैं, जिनमें अनुसूचित जाति/अनुसूचित जन जाति के कर्मचारियों के लिए टाइप-I और-II क्वार्टरों में 10 प्रतिशत तथा टाइप-III और IV क्वाटरों में 5 प्रतिशत आरक्षण की व्यवस्था की गई है। वास्तव में 31 मार्च, 1984 की स्थिति के अनुसार, भारतीय उर्वरक निगम की गोरखपुर एकक के 416 में से 94 अनुसूचित जाति/अनुसूचित जन जाति के कर्मचारी कम्पनी के क्वार्टरों के आवंटी हैं।

Increase in Price of Bulk Drugs not Controlled under D.P.C.O.

*408. SHRI KUMBHA RAM ARYA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of bulk drugs which are not being controlled at present under the Drug Price Control Order;

(b) the comparative prices of these bulk drugs and formulations during the last three years, year-wise; and

(c) how Government propose to protect the general public against the inerease in the prices of the drugs ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (c) Price controlled bulk drugs are specified in the first and Second Schedules to the Drugs (Prices Control) Order, 1979. Formulations which are price controlled are specified in the third Schedule of said order, There is no price control on the bulk drugs required for the production of price decontrolled formulation and therefore, thier prices are not monitored by my Ministry. On the whole, the increase in the prices of drugs and formulations has been lower than that of increases in the wholesale price of all commodities.

Derecognition of Trade Unions by Coal India Ltd.

*409. SHRI BASUDEB ACHARYA :
SHRI INDRAJIT GUPTA :
Will the Minister of ENERGY bepleased to state ;

(a) whether Coal India Ltd. has derecognised five trade unions in one hundred collieries in Westren Coalfields Ltd., and in Central Coal-fields Ltd.;

(b) if so, the reasons thereof:

(c) whether the unions concerned are also debarred from representation on the J.B.C.C.I.; and

(d) whether his Ministry's prior approval for de-recognition was taken ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) According to the management, no union has been derecognised.

(c) No, Sir.

(d) Does not earises.